

SHRIMATI T. NALLAMUTHU RAMAMURTI: Is it not ljhath the bogies which were nearest to the engine and which rolled over contained a number of children and women—the Hyderabad bogies?

SHRI SHAH NAWAZ KHAN: I said that sixteen persons were slightly injured.

**ASSAULT OF SHRI B. L. MUNDA, A TRAINEE  
IN THE RAILWAY PROTECTION FORCE  
TRAINING SCHOOL, KHARAGPORE^ BY A  
HAVILDAR**

311. SHRI T. BODRA:\* SHRI  
GHASIRAM SANDIL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that on the 22nd January, 1960 at 4-30 P.M. one Havildar of the Second Platoon mercilessly assaulted Shri B. L. Munda, a trainee of Chakradharpore Division, in the Railway Protection Force Training School, Kharagpore, South Eastern Railway; and

(b) if so, what are the details of the incident and the action taken by Government in the matter?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) and (b). Information is being obtained from the railway administration and will be laid on the Table of the House shortly.

**ASSAULT OF TRAINEES OF CHAKRADHARPORE  
DIVISION**

/SHRI T. BODRA:::  
SHRI GHASIRAM SANDIL:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in January, 1960 one Havildar of the Sixth Platoon mercilessly assaulted Shri Surendra Sundi and Shri Lai Singh Zaguri, trainees of Chakradharpore Division, in the Railway Protection Force Training School, Kharag-pore, South Eastern Railway; and

†The question was actually asked on the floor of the House by Shri T. Bodra.

(b)if so, what are the details of the incident and the action taken by Government in the matter?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) and (b). Information is being collected from the railway administration and will be laid on the Table of the House shortly.

DR. R. B. GOUR: Has the hon. Minister repeated the answer to the earlier question by mistake?

SHRI SHAH NAWAZ KHAN: No, Sir, but the answer is the same for both the questions.

SHRI T. BODRA: What is the reason, for their inability to collect the information? Is it due to lack of will or want of any impartial officer to go into this question or is it due to shortage of time? We have already given ten days' notice for you to enquire into the small incident.

SHRI SHAH NAWAZ KHAN: We made every effort to secure the information but the Administration has not been able to communicate the details to us in time. We hope that it will be available very shortly.

DR. R. B. GOUR: May I draw your attention to this fact, Sir? Here, it is a simple question concerning a concrete instance. We would like to know as to why and how in this simple case they are not able to collect information. After all, when they demand time, there should be some *prima facie* reason for that.

SHRI SHAH NAWAZ KHAN: The question is whether it is a fact that one havildar of the 6th Platoon mercilessly assaulted and so on and so forth. This has not to be established and they have got to hold some sort of an enquiry.

SHRI BHUPESH GUPTA: Was there at all an attack, mercilessly or un-mercilessly? This "mercilessly" seems to be causing trouble.